

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-12-2022
AT 10.15 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Regen Infrastructure and Services Pvt Ltd

PETITION NUMBER : IBA/1424/2019

APPLICATION NUMBER: [103]

- a) IA/708/2020
- b) IA/1172/IB/2020
- c) IVN.P/8(CHE)/2021 IN IA/549/2021
- d) IA/549(CHE)/2021
- e) MA/23(CHE)/2021
- f) IA/116(CHE)/2021
- g) IA/323(CHE)/2021
- h) IA/522(CHE)2021
- i) IA/710(CHE)/2021
- j) IA/711(CHE)/2021
- k) IA(IBC)/1219/CHE/2021
- l) IA/1176/IB/2020
- m) IA/1178/IB/2020
- n) IA(IBC)/1256/CHE/2021
- o) MA/4(CHE)/2021
- p) MA(IBC)/8CHE/2022
- q) IA(IBC)/942/CHE/2021 IN
IA(IBC)/592/CHE/2021
- r) IA/592(CHE)/2021
- s) IA(IBC)/392(CHE)2022
- t) IA(IBC)/345(CHE)2022

COMMON ORDER

103)(a)IA/708/2020 IN IBA/1424/2019

Ld. Counsel Mr. M.L. Ganesh for the Applicant/State Bank of India and
Ld. Counsel Mr. Jerin Asher Sojan for the RP/R1 are present.

It is seen that IA/708/2020 is not available on e-portal.

The Petitioner Counsel is directed to upload the application on e-portal **within one week.**



List this matter on **12.01.2023** for further hearing. If the application is not brought on record, the same will be dismissed.

The name of the Respondent Counsel is incorrectly mentioned in the cause list.

The Registry is directed to correct the same.

103)(b)IA/1172/IB/2020 IN IBA/1424/2019

Ld. Counsel Ms. Pooja Jain for the Applicant and Ld. Counsel Mr. B. Dhanaraj for the Respondent are present.

It is seen that IA/1172/IB/2020 is not available on e-portal.

The Petitioner Counsel is directed to upload the application on e-portal **within one week**.

List this matter on **12.01.2023** for further hearing. If the application is not brought on record, the same will be dismissed.

103)(c)IVN.P/8/che/2021 IN IA549/2021 IN IBA/1424/2019

Ld. Counsel Mr. S.R. Raghunathan appears for R1.

It is seen that reply of the Respondent has not come on e-portal.

The Respondent Counsel is directed to bring the reply on e-portal **within one week**.

List this matter on **12.01.2023** for further hearing.

103)(d)IA/549(CHE)/2021 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the Applicant/RP and Ld. Counsel Mr. S.R. Raghunathan for the Respondent are present.

Pleadings are complete.

At request of the Applicant Counsel, list this matter on **12.01.2023** for further hearing.

103)(e)MA/23(CHE)/2021 IN IBA/1424/2019

Ld. Counsel Mr. Subhang P Nair for the Applicant and Ld. Counsel Mr. B.Dhanaraj for the RP/Respondent are present.

Counsel for the Respondent is directed to bring the reply on e-portal **within one week.**

List this matter on **12.01.2023** for further hearing.

103)(f) IA/116(CHE)/2021 IN IBA/1424/2019

Ld. Counsel Mr. Arun Karthik Mohan for the Applicant and Ld. Counsel Mr. B. Dhanaraj for the RP/R1 are present.

List this matter on **12.01.2023** for further hearing.

103)(g) IA/323(CHE)/2021 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the Applicant/RP and Ld. Counsel Mr. Sandeep Saravanan for the Respondent are present.

At request of the Respondent Counsel, this IA is to be listed on 12.01.2023.

List this matter on **12.01.2023** for further hearing.

103)(h) IA/522(CHE)2021 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the RP/Respondent is present.

List this matter on **12.01.2023** for further hearing.

103)(i) IA/710(CHE)/2021 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the RP/Respondent is present.

List this matter on **12.01.2023** for further hearing.

103)(j) IA/711(CHE)/2021 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the RP/Respondent is present.

List this matter on **12.01.2023** for further hearing.

103)(k) IA(IBC)/1219/CHE/2021 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the Respondents is present.

List this matter on **12.01.2023** for further hearing.

103)(l) IA/1176/IB/2020 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the RP/Applicant is present.

List this matter on **12.01.2023** for further hearing.

103)(m) IA/1178/IB/2020 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the RP/Applicant is present.

List this matter on **12.01.2023** for further hearing.

103)(n) IA(IBC)/1256/CHE/2021 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the Applicant is present. None appears for the Respondents.

The Applicant is directed to serve a copy of this application on all the three Respondents through Registered Post or Speed Post as the case may be and file Affidavit of Service before the next date of hearing.



The Registry is also directed to issue notice to all the three Respondents.

List this matter on **12.01.2023** for further hearing.

103)(o) MA/4(CHE)/2021 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the RP/Respondent is present.

List this matter on **12.01.2023** for further hearing.

103)(p) MA(IBC)/8CHE/2022 IN IBA/1424/2019

Ld. Counsel Ms. Pooja Jain for the Applicant and Ld. Counsel Mr. B. Dhanaraj for the RP/Respondent are present.

List this matter on **12.01.2023** for further hearing.

103)(q) IA(IBC)/942/CHE/2021 IN IA(IBC)/592/CHE/2021 IN IBA/1424/2019

Ld. Counsel Mr. S.R. Raghunathan for the Applicant and Ld. Counsel Mr. B. Dhanaraj for the RP/Respondent is present.

List this matter on **12.01.2023** for further hearing.

103)(r) IA/592(CHE)/2021 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the RP/Applicant and Ld. Counsel Mr. S.R. Raghunathan for the Respondent are present.

List this matter on **12.01.2023** for further hearing.

103)(s) IA(IBC)/392(CHE)2022 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the RP/Applicant and Ld. Counsel Ms. Pooja Jain for the Respondent are present.



List this matter on **12.01.2023** for further hearing.

103)(t) IA(IBC)/345(CHE)2022 IN IBA/1424/2019

Ld. Counsel Mr. B. Dhanaraj for the RP/Applicant and Ld. Counsel Mr. S.R. Raghunathan for the Respondent are present.

List this matter on **12.01.2023** for further hearing.

-S/A-

SAMEER KAKAR
Member (Technical)

-S/A-

DR. DEEPTI MUKESH
Member (Judicial)

vs